

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 08 /APPTT.

RANCHI DATED THE 16th March, 2026

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Assistant Registrars (Non-Judicial) as mentioned against their name in the Column 04, with immediate effect:-

Sl. No.	Name & Designation of the Officer	Present place of posting	New allocation/ assignment
01	02	03	04
1	Sri Santosh Kumar No. 1, Assistant Registrar (Non-Judicial)	Centralized Filing Section as Assistant Registrar	Legal Cell & CJ Conference as Assistant Registrar
2	Sri Binay Kumar, Assistant Registrar (Non-Judicial)	Criminal Appeal Section as Assistant Registrar	Centralized Filing Section as Assistant Registrar
3	Sri Mukunda Pandit, Assistant Registrar (Non-Judicial)	Court Office Section as Assistant Registrar-cum-Court Officer I/C	Criminal Appeal Section as Assistant Registrar
4	Sri Sanjeev Kumar Jha, Assistant Registrar (Non-Judicial)	Legal Cell & CJ Conference as Assistant Registrar	Court Office Section as Assistant Registrar-cum-Court Officer I/C

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,
Sd/- Satya Prakash Sinha
Registrar General

MEMO NO. 1011 /APPTT.

RANCHI DATED THE 16th March, 2026

Copy forwarded to All the Registry Members of this Court/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same on the official website of this Court/ D.R.-cum-PPS to Hon'ble the Chief Justice/ All the Section Officers/ Stamp Reporter/ Oath Commissioner, High Court of Jharkhand, Ranchi and Officers concerned for information and needful.


16/03/2026
Registrar General